

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 29/MP/2024

Coram:

Shri Jishnu Barua, Chairperson

Shri Arun Goyal, Member

Shri P.K.Singh, Member

Date of Order: 14th February, 2024

In the matter of

Petition under Section 79 of the Electricity Act, 2003 read with Regulation 5.8(xi)(b) of the Central Electricity Regulatory Commission (Connectivity and General Network Access) Regulations, 2022 seeking quashing and setting aside of Letter dated 11.01.2024 issued by Central Transmission Utility of India Ltd. and directions for grant of connectivity pursuant to Green Infra Clean Solar Farms Ltd.'s Connectivity Application dated 18.12.2023.

And

In the matter of

Green Infra Clean Solar Farms Limited,
Through its Head - Regulatory & Power Markets
5th Floor, Tower A, Building No. 7,
DLF Cybercity, Gurgaon– 122002, Haryana

... Petitioner

Vs

Central Transmission Utility of India Limited,
"Saudamini" Plot No.2,
Sector- 29, Near IFFCO Chowk
Gurgaon- 122001, Haryana

...Respondent

Parties present:

Shri Vishrov Mukerjee, Advocate, GICSFL
Shri Janmali Manikala, Advocate, GICSFL
Ms. Priyanka Vyas, Advocate, GICSFL
Ms. Suparna Srivastava, Advocate, CTUIL
Shri Rishabh, Advocate, CTUIL

ORDER

The Petitioner, Green Infra Clean Solar Farms Limited, has filed the present
Petition with the following prayers:

“(a) Quash and set aside the Impugned Letter dated 11.01.2024 issued by CTUIL to the Petitioner.

(b) *Direct CTUIL to grant connectivity to grant connectivity for 130 MW pursuant to Connectivity Application dated 18.12.2023 to the Petitioner.*

(c) *Pass such other order or orders which are deemed fit and proper in the facts and circumstances of the case.”*

2. During the course of the hearing, the learned counsel for the Petitioner submitted that as per the Record of Proceedings for the hearing dated 31.1.2024, a discussion was held on 2.2.2024 between the Petitioner and CTUIL and in the said meeting, CTUIL decided to consider the connectivity application of the Petitioner. In this regard, the learned counsel for the CTUIL handed over the letter dated 9.2.2024.

The relevant portions of the said letter dated 9.2.2024 are extracted as under:

“This is with reference to your application No. 2200000408 dated 18.12.2023 submitted for grant of 130 MW Connectivity for proposed Solar project in Barmer, Rajasthan on Land Route. This application was supported with details of 200 acres of lease land which were also submitted with an earlier application of 300 MW (later reduced to 110 MW) and no fresh land documents were submitted. Therefore, the said application was closed vide CTU letter dated 11.1.2024 due to submissions of insufficient land.

The said application was reviewed in view of the details of bifurcation of land parcels to be used with 110 MW Connectivity application (167.1186 acres), 130 MW Connectivity application (219.1766 acres) along with CEA certificate for the revised quantum submitted vide letter dated 5.2.2023 subsequent to the discussions held in CTU office on 2.2.2023 in line with CERC, RoP dated 31.1.2024 in Petition (Dairy) No. 72/2024.

Based on the above review and submissions made by you vide above referred letter, it has been decided that the above land parcels can be accepted and therefore your Connectivity application (2200000408) is being considered for further processing and therefore, closure letter ref. no. C/CTUU/N/05/2200000408 dated 11.1.2024 stands withdrawn. Further, unused land parcels of 21.86 acres are hereby released.’

3. In light of the above letter, the learned counsel for the Petitioner sought permission to withdraw the present Petition with the liberty to approach the Commission, if required.

4. In view of the submissions of the Petitioner and CTUIL, the Petitioner is permitted to withdraw the present Petition with liberty to the Petitioner to approach the Commission, if required, in accordance with law.

5. Accordingly, Petition No. 29/MP/2024 is disposed of as withdrawn.

Sd/-
(P.K.Singh)
Member

sd/-
(Arun Goyal)
Member

sd/-
(Jishnu Barua)
Chairperson